

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 07.04.2026**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

**Click here to join VC:**

<https://nclatvc.webex.com/meet/registrar-court>

### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 2433 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	A-One Phthalo Colors Private Limited Vs. Sanjay Bulakichand Borad, Resolution Professional of Nirbhay Rasayan Private Limited.	Arjun Sheth
<b>2.</b>	I.A. No. 2434 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Agrante Developers (P) Limited Vs. Rakesh Kumar Gupta, Resolution Professional Earth Buildprop (P) Limited	Siddharth Banthia
<b>3.</b>	I.A. No. 2439 of 2026 in I.A. No. ___ of 2026 in Comp. App. (AT) (Ins) No. 1809 of 2025	Decode Resolvency International Pvt. Ltd. Vs. Prasun Kumar Roy	B. Akhila
<b>4.</b>	I.A. No. 2448 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Mulraj Mody Vs. Westin Habitats Private Limited	Niraj Shah
<b>5.</b>	I.A. No. 2458 of 2026 in I.A. No. ___ of 2026 in Comp. App. (AT) (Ins) No. 418 – 422 of 2024	Sundeep Shah Vs. Anil Kohli Resolution Professional of Eastern Silk Industries Ltd. & Ors.	Kumar Anurag Singh

**Copy to: -**

- 1. Notice Board**
- 2. Website: <https://nclat.nic.in/>**

**By order**  
**-sd/-**  
**Assistant Registrar**